

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.16/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M

Name of the Company	Seri Equipment Finance Ltd. -Versus- Sree Metaliks Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. KULDEEP VERMA

RESOLUTION
PROFESSIONAL

Kuldeep Verma
24/10/2017

2. Listanu Saha Sr. Advocate.
Nilay Sen Gupta. Advocate.
Arik Banerjee Advocate.
Pooja Shukla Advocate.

Mahesh Mandal. Nilay Sen Gupta. Advocate.
24.10.2017.

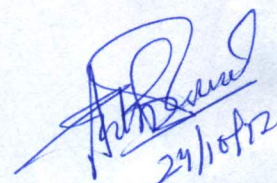
3. Tyoti Singh, Adv. }
Rahul Anand, Adv. }

Edelweiss.

Rahul Anand.
24.10.17.

4. Mr. Vivek Sibal }
Sr. Adv. }
Mr. Arnab Basumatlick Adv. }

Adv. of RP
Kuldeep Verma


24/10/17

5. RATNANKO BANERJI, Sr Adv }
RISHAV BANERJEE, Adv }
REETO BROTO MITRA, Adv }
SHOUNAK MITRA, Adv }
Z. ALI, Adv }

Adv for
Applicant
Financial
creditor

Rishav Banerjee
24/10/17.

ORDER

Ld. Resolution Professional along with his Advocate, Ld. Counsel for the financial creditor as well as the Ld. Advocates on behalf of Shri Mahesh Kr. Agarwal and Edelweiss are present.

Heard. Reserved for order.

Jd

(Jinan K.R.)
Member (J)

8A

(Vijai Pratap Singh)
Member (J)